

- (ii) The installation of MCPC-V SAT and provisioning of IDR facility is likely to be completed progressively during 1999-2000 subject to timely availability of equipments.

Criteria for Nursing Home and Private Hospitals

2796. SHRI MAHESH KANODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) the norms laid down for opening nursing homes and private hospitals in the country;
- (b) whether the rules framed thereunder are in favour of nursing homes and private hospitals;
- (c) if so, the reaction of the Government in this regard; and
- (d) the steps proposed to be taken to make the rules poor friendly?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (d) 'Health' is a State subject under the Constitution of India. Therefore, it is the responsibility of the State Governments to frame rules/norms to regulate the functioning of private hospitals/nursing homes in the country.

[English]

Dealership of Petroleum Products to Tribal People

2797. SHRI VIJAY SINGH SOY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government propose to formulate any policy to exclusively reserve the allotment of dealerships of petroleum products to be given in tribal areas for tribal people; and
- (b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) No, Sir. As per the existing policy, 25% dealerships/distributorships of petroleum products are reserved for SCs/STs. Keeping in view the predominant ST population in 4 North-Eastern States, higher percentage of reservation as given below has been provided for STs in these States :

State	Percentage
Arunachal Pradesh	- 70
Meghalaya	- 80
Nagaland	- 80
Mizoram	- 90

Import of LNG by ONGC IOC and GAIL

2798. SHRI FRANCISCO SARDINHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether the ONGC, IOC and GAIL are planning to set up projects to import liquefied natural gas for the power sector;
- (b) if so, whether any concrete measures have been taken by the Government in this regard; and
- (c) if so, the extent to which the imports of liquefied natural gas are likely to materialise during 1999?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) A Joint Venture Company, Petronet LNG Limited promoted by GAIL, ONGC, BPCL and IOC has been constituted to import LNG, by setting up the LNG Terminals at Dahej and Cochin in the First phase. LNG import will not materialise during 1999.

Construction of Ramanattukara -Vengalam-Calicut By Pass

2799. SHRI P. SANKARAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether construction of the Ramanattukara-Vengalam portion of Calicut by-pass has been delayed; and
- (b) if so, the reasons therefor and the proposed date of its completion alongwith the budget allotted for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) The Calicut by-pass (28.124 Km.) is to be constructed in four Phases. Construction work on, Phase-I (7.254 Km.) only is in progress. Rest three Phases are at the stage of Land Acquisition. As such there is no delay in construction.

(b) Phase-I is targetted to be completed during December, 2000. The funds are allocated for the entire State and not workwise. The total allocation (including Bridge fee fund) for National Highway original works for the State of Kerala for the Year 1998-99 is Rs. 57 Crore.

New Telephone Exchanges

2800. SHRI MADAN PATIL:
SHRI D. S. AHIRE:

Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the total number of telephone subscribers in Maharashtra, district-wise;